

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-6
New IA-4688/2020
in
(IB)- 189(ND)/17

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 20.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the Liquidator :

Ms. Maya Gupta, Advocate

ORDER

IA-4668/2020:-

Counsel for the Liquidator is present. The progress report is taken on record subject to just exceptions.

The IA stands **closed**.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)